

Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to Restrictions relating to conditions for sale.

1. F.No. Stds/O&F/Notification(2)/FSSAI-2016.- In the Food Safety and Standards (Prohibition and Restrictions on Sales) Regulations, 2011, in regulation 2.3, in sub-regulation 2.3.14 relating to 'Restrictions relating to conditions for sale', in clause (11) for the numbers and words "15 litres", the numbers and words "15 kgs", shall be substituted.